

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, NADIA

NOTICE

Date : 26.12.2021



All the panel advocates of District Legal Services Authority, Nadia are hereby notified that the existing panel of Remand and Retainer lawyers of DLSA, Nadia is going to expire at the end of the month of December, 2021 and, therefore, a fresh panel of Remand and Retainer lawyers will be constituted within the month of December, 2021, from the general panel of lawyers of the District Legal Services Authority, Nadia.

The honorarium of Retainer lawyer is Rs. 8,000/- per month and the honorarium of the Remand Advocate is Rs. 3,000/- per month.

There are Four (04) vacancies in the panel of Remand lawyers as follows:-

- 1) Court of CJM,
- 2) Special Judge NDPS court.
- 3) Special Judge POCSO court.
- 4) Nabadwip Magistrate Court.

The Remand lawyers has to attend court on all the days including holidays. In their absence they have to ensure that their 'Standby lawyer' must attend the Court. Absence will be strictly dealt with.

There are two (02) vacancies for the full time Retainer Lawyers of the District Legal Services Authority, Nadia (DLSA, Nadia).

The Retainer Lawyers will have to attend the office of the DLSA, Nadia (A.D.R centre building, Nadia) on all the working days from 10.00 A.M to 05.00 P.M. Their honorarium will have deducted in proportionate to their absence on any particular day. The Retainer lawyers may be asked to attend legal awareness camp, to defend an accused in case of absence of Remand lawyer and counseling.


Therefore, interested panel lawyers are requested to submit their application in prescribed format by 3rd December, 2021.

The Panel Lawyers can make application only against one particular vacancy. If they make multiple applications for different vacancies, all the applications will be liable to be rejected.

The application along with supporting documents shall be addressed to the Ld. Chairman, District Legal Services Authority, Nadia at Krishnagar.

No application shall be entertained if submitted beyond 3rd December, 2021.

Further information will be given in due course.


Secretary,
(Sanjeet Ambastha)
District Legal Services Authority, Nadia.

Secretary
District Legal Services Authority
Krishnagar, Nadia

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, NADIA AT KRISHNAGAR

APPLICATION No.....(Office use only)

TO BE FILLED BY THE APPLICANT

Application for 1. Retainer advocate at DLSA, Nadia.
 2. Remand advocate at C.J.M Court, Krishnagar, Nadia/Special Judge NOPS Court, Krishnagar, Nadia/ Special Judge POCSO Court, Krishnagar, Nadia / Nabadwip Magistrate Court, Nadia (Put Mark).

Name		Please affix a recent passport size photograph			
Father's /Husband's Name					
Residential Address					
Chamber's/Office Address					
Sex	Male	Female	Other	Date of birth	
Bar Council Registration Number	Year		Date of enrollment		
Attached to which Local Bar and Date (Put Mark)	Krishnagar Bar Association, Krishnagar, Nadia	District Court Bar Association, Krishnagar, Nadia	Criminal Court Bar Association, Krishnagar, Nadia.	Munsiffs' Court Bar Association, Krishnagar, Nadia.	Nabadwip Bar Association, Nabadwip, Nadia.
Contact Number	Mobile (1)		Mobile (2) (Optional)		
Email Id (Capital letter)					
Specialised area of legal practice and experience (Put Mark)	Sessions/Criminal / Civil			Completed year of practice	
Type of cases					
Special qualification					
Introduction of the applicant not more than 60 (Sixty) words.					

Signature of the applicant
(With date)